

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA

UNSTARRED QUESTION NO-2143

ANSWERED ON-05/08/2024

Teachers Holding Diploma in Elementary Education by NIOS

†2143 SHRI SANJAY HARIBHAU JADHAV:

SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the fact that the Gazette Notification dated 22 September 2017 for giving recognition to Diploma in Elementary Education (D.El.Ed) course by National Institute of Open Schooling (NIOS) could not be published due to the negligence of officials of NCTE, if so, the details thereof;
- (b) whether those equipped with D.EL.Ed offered by NIOS are loitering around in various States including Uttarakhand despite being selected by Kendriya Vidyalaya Sangathan (KVS) and the other recruitment agencies;
- (c) if so, the time by which justice is likely to be given to the said students and they will be selected;
- (d) whether it was essential or obligatory for the untrained in-service teachers to take the D.El. Ed. training;
- (e) whether the Government has designed the two years D.El.Ed. Open and Distance Learning (ODL) course into 18 months duration, if so, the details thereof;
- (f) whether the Government has provided two alternative to the in-service teachers for D.El.Ed training of 18 months and two years and if so, the details thereof; and
- (g) whether any fees was also charged by the Government from the trainees for the said course if so, the details thereof, State-wise?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): The Northern Regional Committee (NRC) of NCTE granted recognition to National Institute of Open Schooling (NIOS) under NCTE (Recognition Norms & Procedure) Regulations, 2014 for D.El.Ed (ODL) program through SWAYAM portal of Ministry of Education (MoE) for training of in-service teachers subject to fulfilment of certain conditions vide NRC, NCTE's order dated 22nd September, 2017. The order is uploaded on the website of NCTE and NIOS.

(b) & (c): The Ministry of Education and the National Council for Teacher Education (NCTE), had circulated to all States/UTs to consider the 18-month D.El.Ed (ODL) conducted by NIOS for fresh appointment in compliance of the judgement dated 21.01.2020 passed in CWJC No. 19842 of 2019 by the Hon'ble High Court of Judicature at Patna. However, the Hon'ble Supreme Court vide judgement dated 28.11.2023 issued in SLP(C) Nos. 23583-84 of 2022 has held that the 18 month D.El.Ed (ODL) is not equivalent to the regular 2 year D.El.Ed Course. In compliance of the directions of the Hon'ble Supreme Court, KVS has not issued appointment letters to the selected candidates of the NIOS D.El.Ed (ODL) Course.

(d): The Right of Children to Free and Compulsory Education (Amendment) Act, 2017 provides that every teacher appointed or in position as on the 31st March, 2015, who does not possess minimum qualifications as laid down in the Act, shall acquire such minimum qualifications by 31.03.2019.

(e) & (f): The regular 02 year D.El.Ed Course is one of the minimum qualifications for a person in order to become a primary teacher as per NCTE's notification dated 23.08.2010. In order to enable the in-service teachers to acquire minimum qualifications by 31st March, 2019, the 18-month D.El.Ed (ODL) Course conducted during the academic sessions 2017-19 was introduced by NIOS by subsuming the 6 month internship period within the duration of the programme. However, the Hon'ble Apex Court has held that the 18 month D.El.Ed (ODL) is not equivalent to the 2 year regular D.El.Ed course.

(g): NIOS has reported that the fee for NIOS D.El.Ed programme was Rs. 6,000/- per year including a concession of Rs 1,500/- for procurement of Set Top Box during the first year. The state-wise details of the fees charged from the trainees for the 18-month D.El.Ed (ODL) Course are available at https://www.education.gov.in/parl_ques.
